

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 131

CA Nos. 30/2023, 68/2023
and
CP No. 15/Chd/Pb/2021

IN THE MATTER OF:

Ashok Aggarwal

...Petitioner

Vs.

Jagdish Land & Projects Pvt. Ltd.

...Respondent

Under Section: 241-242, 244 CA 2013, R 11 NCLT

Due to non-availability of Sh. Umesh Kumar Shukla, Hon'ble Member(T) on the medical grounds, the present matter is renotified to 30.08.2024.

Sd/-

Court Officer

Preeti
19.07.2024